

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-9114-JK (LD ) of 2024**

**DATED:- 28 - 05 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

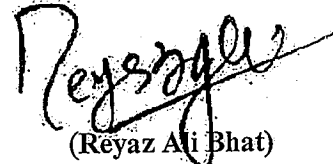
Secretary to Government

Dated:- 28.05.2024

No:-LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No:-9114 -JK(LD) of 2024 dated 28.05.2024

<b>Er. Sudesh Kumar, Executive Engineer Jal Shakti PHE DIVISION DODA</b>		
1	WP © No. 1026/2024	Parvaiz Iqbal Rishu V/S UT & Ors
<b>Er. Rajeev Ghai, Executive Engineer Jal Shakti HYDRAULIC DIVISION RAMBAN</b>		
1	OA No. 515/2024	Abdul Rashid Lone V/S UT & Ors
2	WP(C) No: 2270/2022	Zubeda Parveen Vs UT of J&K and ors
3	WPC No: 2284/2022	Mohd Shafi Bhat Vs UT of J&K and ors.
4	WPC No: 2285/2022	Abdul Rashid Malik Vs UT of J&K and ors
5	OA No: 61/212/2024	Davinder Singh Vs UT of J&K and ors.
6	OA No: 61/200/2024	Aamin Bhat Vs UT of J&K and ors.
7	OA No: 61/281/2024	Mohd Sayeed Vs UT of J&K and ors.
8	OA No: 61/201/2024	Dhan Singh Vs UT of J&K and ors
9	SWP No: 281/2005	Rano Devi Vs State of J&K and ors
<b>Er. Sunil Sharma, Executive Engineer Hydraulic Division Kishtwar</b>		
1	OA No. 340/2024	Reshi Raj Thakur V/s UT & Ors
<b>Er. Kishore Kumar, Executive Engineer, Mahore Irrigation Division Dharmari</b>		
1	WP (C) No. 2412/2023	Muzam Ashan Shah
<b>Er. Rockey Mahajan, Executive Engineer Jal Shakti (PHE) DIVISION AKHNOOR</b>		
1	CP No. 117/2024 in OA/768/2023	GUDDI DEVI V/S UT & Ors
2	CP No. 118/2024 in OA/769/2023	Kamlesh DEVI.V/S UT & Ors
<b>Er. Hukam Singh, Executive Engineer, Jal Shakti (PHE) Division Samba</b>		
1	CP No. 123/2024 in OA No. 526/2022	Suresh Kumar V/S U.T & Ors
2	CP No. 97/2024 in O.A No 1921/2021	Sham Lal V/S U.T of J&k & Ors
3	CP No. 98/2024 in OA NO 1916/2021	Baldev Raj V/S U.T & Ors
<b>Er. Bodh Raj, SE, Hyd. Circle Jammu</b>		

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1.	CCP(D) No. 12/2023	Satish Gupta Vs. Manoj Kumar Gupta, Chief Engineer, I&FC Deptt., Jammu
<b>Er. Janak Sharma, XEN</b>		
1.	OA No. 966/2023	Vaishno Devi & Ors Vs UT of J&K & Ors
<b>Er. Kishore Kumar Gupta, XEN</b>		
1	WP( C) 468/2021	Shankar Vs UT of J&K and Others
<b>Er. Hafiz Ullah Reshi, XEN, ID-2, Jmu</b>		
1	WP(C) 152/2024	Madhav Enterprises
<b>Er. Hukam Singh, Executive Engineer, Jal Shakti (PHE) Division Samba</b>		
1	CCP(S) No. 146/2024 in WP© No. 2868/2022	Vijay Kumar Sharma V/s U.t & Ors
2	CCP(S) No. 145/2024 in WP© No. 2862/2022	Joginder Pal V/s U.t & Ors
<b>Er. Ashwani Khajuria, Executive Engineer PHE DIVISION RAJOURI</b>		
1	OA No. 510/2024	Mohd Iqbal & Ors V/s UT & Ors.
2	OA No. 993/2021	Sanjay Kumar V/s UT & Ors
3	OA No. 677/2020	Mohd. Zaheer V/s UT & Ors.
<b>Er. Manoj Gupta, Executive Engineer, PHE Mech. DIVISION RAJOURI</b>		
1	OA No. 510/2024	Mohd Iqbal & Ors V/s UT & Ors.
<b>Er. Ashish Sharma, Executive Engineer Jal Shakti (PHE) RURAL DIVISION JAMMU</b>		
1	WP© No. 1130/2024	Zafer Iqbal V/s UT & Ors

*Reshi*

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